



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
30	WP(C)/4987/2019 B/O	BISWAJIT BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. I H SAIKIA MR. K KALITA MS. S F MAITAI MR. M R CHOUDHURY MS L HMAR	MS. B CHOUDHURY MR. S SAHU MS. J DAS SC, EDU
31	WITH WP(C)/390/2020	PROTIVA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
32	WITH WP(C)/4829/2021	BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
ADMISSION				
33	C.Ex.App./6/2021 FIXED	CHAMONG TEA CO. LTD Versus COMMISSIONER OF CENTRAL EXCISE	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CENTRAL EXCISE CUSTOMS
34	WA/37/2021 FIXED	THE STATE OF MIZORAM AND 3 ORS. Versus SHRI P. LALNUNTHARA AND 6 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS
35	WITH WA/16/2021	LALZUITLUANGA Versus P. LALNUNTHARA AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM

WITH
I.A.(Civil)/74/2021
in WA/16/2021

LALZUITLUANGA
Versus
P. LALNUNTHARA AND 9 ORS.

MR. P D NAIR
MR G ALAM
MR. H ROHMAN
S R A NASER

SR. GA, MIZORAM

36 **WITH**
WA/20/2021

LALZUITLUANGA
Versus
SMT. JACINTA LALTANPUII AND 6 ORS.

MR. P D NAIR
MR G ALAM
MR. H ROHMAN
S R A NASER

MR. K N CHOUDHURY
MR. J PATOWARY
SR. GA, MIZORAM

WITH
I.A.(Civil)/89/2021
in WA/20/2021

LALZUITLUANGA
Versus
SMT. JACINTA LALTANPUII AND 6 ORS.

MR. P D NAIR
MR G ALAM
MR. H ROHMAN
S R A NASER

SR. GA, MIZORAM

37 **WITH**
WA/74/2021

THE STATE OF MIZORAM AND 3 ORS.
Versus
JACINTA LALTANPUII AND 3 ORS.

MR A D CHOUDHURY
ADDL. A.G., MIZORAM
MR. T CHAKRABORTY

MR. K N CHOUDHURY (R-1)
MR. J PATOWARY (R-1)

38 WA/251/2021
FIXED

PRADIP DAS
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. M U MAHMUD
MS M BEGUM
MR S H MAHMUD

SC, WATER RESOURCE

ORDERS

39 WP(C)/3433/2018
B/O

UNION OF INDIA AND 4 ORS.
Versus
KISHORE CHAKRABORTY AND 22 ORS.

MR G GOSWAMI

MR G J SHARMA (R2-6, R8,
R9, R10,R12, R15-17, R19,
R21, R23)
DR. J L SARKAR (R2-6,
R8,R9,R10, R12, R15-17,
R19, R21, R23)

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
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5)	MR. R K JAIN	27-10-2021	To	10-12-2021
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22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
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36)	MR. S ZAMAN	24-11-2021	To	30-11-2021
37)	MR. R L YADAV	23-11-2021	To	06-01-2022
38)	MS. K YADAV	23-11-2021	To	06-01-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
64	Cont.Cas(C)/244/2021 B/O	JAMUNA BARMAN Versus AMIT SAHAI, IFS	MR A CHOUDHURY MR. R Deka S I AKAND	
65	I.A.(Civil)/2011/2021 B/O in WP(C)/7462/2019 WITH WP(C)/7462/2019	MANIK DEY Versus THE UNION OF INDIA AND ORS. MANIK DEY Versus THE UNION OF INDIA AND 7 ORS.	MR. S BANIK A N HUSSAIN MR. S BANIK MR. S BANIK A N HUSSAIN MS S BORA	SC, G M D A GA, ASSAM MR. S D PURKAYASTHA MR S CHOUDHURY ASSTT.S.G.I. SC, G M D A
MOTION				
66	WP(C)/5104/2021 FIXED	NALBARI ZILA MOTOR SRAMIK UNION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM
67	WP(C)/5159/2021 FIXED, CONNECTED WITH ITEM NO. 15 IN THE DAILY CAUSE LIST	DADHI BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY	SC, PWD SC, BTC
68	WP(C)/5375/2021 BY SLIP, WITH WP(C)/6704/2015 (D/O), CONT.CAS(C)/362/2018 (D/O)	TRAILOKYA DEKA AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. M RAHMAN	GA, ASSAM
69	WP(C)/5408/2021 FIXED	PASCHIM MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM

70	WITH WP(C)/3201/2021	PASCHIM MAYONG HIT SADHINI FISHERY SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM
71	WP(C)/6070/2021 FIXED, CONNECTED WITH ITEM NO. 26 IN THE DAILY CAUSE LIST	MADHABI PAUL AND 11 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
72	WP(C)/6107/2021 FIXED	MRINAL KANTI RAY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM
73	WP(C)/6230/2021 B/O	FULCHAND ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M RAHMAN	SC, P AND R.D. GA, ASSAM MR. M K SHARMA
74	WP(C)/6231/2021 B/O	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
75	WP(C)/6241/2021 B/O	BIJOY BURAGOHIAN Versus THE STATE OF ASSAM AND 6 ORS	MS M BORAH MS. S BURAGOHAIN MR P K GOSWAMI MR. B B BORAH	SC, FOREST
ORDERS				
76	WP(C)/5120/2021 FIXED	KALYANI DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A PAUL	SC, APDCL
77	WP(C)/5728/2021 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	SC, FOREST
78	WP(C)/5826/2021 FIXED	M/S NAD AND ASSOCIATES AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY	MR S CHAKRABORTY SC, RAILWAY

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/5937/2021 FIXED	DIPANKAR MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE)
48	WP(C)/6027/2021 FIXED	MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
49	WP(C)/6240/2021 B/O	HARIMOHAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MRS. B HAZARIKA	GA, ASSAM SC, REVENUE
ADMISSION				
50	WP(C)/2286/2021 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM R SARMAH MR H K NATH SC, WPT AND BC
51	WP(C)/4535/2021 FIXED	DR. DIPANKARA DEVEBRATA Versus STATE BANK OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR. B J MUKHERJEE (R-1 TO 9) MR. H BURAGOHAINE (R-1 TO 9)
ORDERS				
52	I.A.(Civil)/1570/2021 B/O in WP(C)/3291/2018 WITH WP(C)/3291/2018	SONIT KUMAR BORA Versus GAUTAM KUMAR DAS AND 4 ORS. GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR. P MAHANTA MS. P SAHARIA (R5) MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	SC, APSC MR. A SARMA SC, TRANSPORT MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)

	WITH I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY Versus THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT
53	WITH WP(C)/3819/2018	HIMANGSHU KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY (R-5) MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG MR. N K NEOG (R-5)
	WITH I.A.(Civil)/1567/2021 in WP(C)/3819/2018	SRI SONIT KUMAR BORA Versus HIMANGSHU KUMAR DAS AND 4 ORS. A	MR. P MAHANTA MS. P SAHARIA (R13) MR. R B GOHAIN	SC, APSC SC, TRANSPORT
54	WITH WP(C)/3855/2018	BUBUL KR. GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG MR. N K NEOG
	WITH I.A.(Civil)/1571/2021 in WP(C)/3855/2018	SONIT KUMAR BORA Versus BABUL KR. GOGOI AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA (R5)	SC, APSC SC, TRANSPORT
55	WITH WP(C)/3616/2019	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. J AHMED MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI MR Z RAHMAN SC, TRANSPORT GA, ASSAM
56	WP(C)/4547/2021 FIXED	SUBHASHISH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR K PUJARI MS. K AKHTAR	GA, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	Crl.Rev.P./269/2021 B/O	BORENYO GOSWAMI @ BORENDRA @ BOREN Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
55	AB/3849/2021 FIXED	BHABADEV MAHANTA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR D TALUKDAR MR P CHOUDHURY MR R SARMA	PP, ASSAM
56	AB/3870/2021 CONNECTED WITH ITEM NO. 46 IN THE DAILY CAUSE LIST, FIXED WITH	DANDESWAR RAJBONGSHI Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
57	AB/3859/2021 WITH	JIAUDDIN AHMED Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
58	AB/3860/2021 WITH	SANJEEV RAY Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
59	AB/3867/2021	JUNDIP DUTTA Versus THE STATE OF ASSAM	MRS N. SINGHA	PP, ASSAM
ADMISSION				
60	Crl.Pet./487/2021 FIXED (AT 2.00 PM)	SANJAY RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM

61	WITH Crl.Pet./488/2021	CHANDAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./2623/2021 FIXED	MINTU ALI Versus THE STATE OF ASSAM	MR. D S DEKA	PP, ASSAM
63	Bail Appln./2912/2021 FIXED	JAYANTA HALOI Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
64	AB/2141/2021 FIXED	MD RUHUL AMIN Versus THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
65	AB/3499/2021 FIXED	KURBAN ALI AND ANR Versus THE STATE OF ASSAM	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
12)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
13)	MR. A SATTAR	24-11-2021	To	30-11-2021
14)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
15)	MR B ACHARYYA	16-11-2021	To	10-12-2021
16)	MR S SARMA	15-11-2021	To	03-12-2021
17)	MR A GOENKA	15-11-2021	To	26-11-2021
18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
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29)	MR J CHOPRA	03-12-2021	To	10-12-2021
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31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021
33)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
34)	MR. M SARANIA	25-11-2021	To	25-11-2021

35)	MR. M ALAM	24-11-2021	To	30-11-2021
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37)	MR. R L YADAV	23-11-2021	To	06-01-2022
38)	MS. K YADAV	23-11-2021	To	06-01-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**ITEM NO. 63 TO 66 IN THE DAILY CAUSE LIST
HAS BEEN TRANSFERED TO COURT NO.-4**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
70	WP(C)/4770/2021 B/O	SHAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
71	WP(C)/5524/2021 FIXED	PURNIMA BORUAH AND 139 ORS Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. K M MAHANTA MR. S ALIM	SC, ELEM. EDU
72	WP(C)/6127/2021 FIXED	DHRUBAJYOTI BHATTACHARYYA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. A M KHAN	SC, SEC. EDU. GA, ASSAM
73	WP(C)/6164/2021 FIXED	LAILY KHATUN Versus THE STATE OF ASSAM AND 2 ORS	MR. W RAHMAN MS. S RASUL	SC, SEC. EDU.
74	WP(C)/6225/2021 B/O	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM SC, FINANCE
75	WP(C)/6226/2021 B/O	ANANDA TAYUNG Versus THE STATE OF ASSAM AND 7 ORS	MR A DEY MR B DEORI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
76	WP(C)/6232/2021 B/O	BUBUL NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. P BORAH	SC, ELEM. EDU GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
77	I.A.(Civil)/2020/2021 B/A, CONNECTED TO ITEM NO. 52 IN THE DAILY CAUSE LIST in WP(C)/4218/2021	BHADRA KR DOLEY AND ORS Versus THE STATE OF ASSAM AND 12 ORS B	MR. A K DAS MR. A NARZARI MR. A THAKURIA	SC, EDU

WITH
I.A.(Civil)/2021/2021

SMTI REETA MECH
Versus
THE STATE OF ASSAM AND 21 ORS

MR A K DAS
MR. A NARZARI
MR. A THAKURIA

SC, EDU

ADMISSION

78 WP(C)/2141/2021
B/O

ALEP UDDIN AHMED
Versus
THE STATE OF ASSAM AND 5 ORS

MR H R A CHOUDHURY
MR. H ALI
MR. R A CHOUDHURY
MR N RAHMAN

SC, ELEM. EDU
GA, ASSAM

ORDERS

79 I.A.(Civil)/1975/2021
B/O
in WP(C)/4221/2021

JITUMONI KUMAL
Versus
THE STATE OF ASSAM AND 4 ORS

MR. P K GOGOI
MR J P KACHARI

SC, SEC. EDU.

WITH
WP(C)/4221/2021

JITUMONI KUMAL
Versus
THE STATE OF ASSAM AND 4 ORS

MR. P K GOGOI
MR J P KACHARI

SC, SEC. EDU.

80 I.A.(Civil)/2007/2021
B/O, WITH WP(C)/5925/2021
(D/O)
in WP(C)/5925/2021

JESMIN NEHAR
Versus
NURUL AMIN SHAH AND 10 ORS.

A. K. PURKAYASTHA
A. K. DAS
R. MAZUMDAR

SC, ELEM. EDU
GA, ASSAM
MR. R. ALI

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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32)	MR. S KHOUND	23-11-2021	To	26-11-2021

33)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
34)	MR. M SARANIA	25-11-2021	To	25-11-2021
35)	MR. M ALAM	24-11-2021	To	30-11-2021
36)	MR. S ZAMAN	24-11-2021	To	30-11-2021
37)	MR. R L YADAV	23-11-2021	To	06-01-2022
38)	MS. K YADAV	23-11-2021	To	06-01-2022



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[For Wednesday,24th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HIS LORDSHIP

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
60	Bail Appln./3114/2021 FIXED	ZIAR UDDIN Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR J U AHMED MD. K ALI	PP, ASSAM
<u>BAIL HEARING</u>				
61	AB/3476/2021 FIXED	BASED ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<u>ORDERS</u>				
62	I.A.(CrI.)/510/2021 B/O in AB/3755/2021 WITH AB/3755/2021	ABDUL BASIT SIKDAR AND 4 ORS Versus THE STATE OF ASSAM ABDUL BASIT SIKDAR AND 4 ORS Versus THE STATE OF ASSAM	MR. N ISLAM MR. N H MAZARBHUIYAN MR. N ISLAM	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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[For Wednesday,24th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/3871/2021 FIXED	DURGA PRASAD KURMI @ PUBI Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
WITH				
52	AB/3370/2021	PINKU AHMED AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./3095/2021 FIXED	SONU Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI	PP, ASSAM SC, FOREST DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

-

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
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[For Wednesday,24th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 22-11-2021 TO 26-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF THE
DIVISION BENCH-I AND WILL SIT AGAIN,
IF TIME PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
43	Crl.Pet./671/2021 FIXED	DEBASIS SIKDAR Versus THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO	MR. S C KEYAL ASSTT.S.G.I.
44	Crl.Pet./673/2021 FIXED	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
45	Crl.Pet./679/2021 B/O	KABIR AHMED Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
46	I.A.(Civil)/2022/2021 CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST in WP(C)/3793/2020	RANJU DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS. S KHATANIAR	GA, ASSAM
<u>ADMISSION</u>				
47	WP(C)/134/2021 FIXED	CHINMOY DAS Versus THE UNION OF INDIA AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	MR. K GOGOI ASSTT.S.G.I.

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
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13)	MR. A SATTAR	24-11-2021	To	30-11-2021
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18)	MR. N DHAR	22-11-2021	To	22-12-2021
19)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
20)	MR R GOENKA	22-11-2021	To	26-11-2021
21)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
22)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
23)	MR A KALITA	22-11-2021	To	05-12-2021
24)	MR. B C DAS	22-11-2021	To	30-11-2021
25)	MR B K SINGH	26-11-2021	To	30-11-2021
26)	MS. T SOM	22-11-2021	To	24-11-2021
27)	MR. S K SINGH	23-11-2021	To	02-12-2021
28)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
29)	MR J CHOPRA	03-12-2021	To	10-12-2021
30)	MR. A M BORA	22-11-2021	To	03-12-2021
31)	MR G DAS	22-11-2021	To	12-12-2021
32)	MR. S KHOUND	23-11-2021	To	26-11-2021
33)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
34)	MR. M SARANIA	25-11-2021	To	25-11-2021
35)	MR. M ALAM	24-11-2021	To	30-11-2021
36)	MR. S ZAMAN	24-11-2021	To	30-11-2021
37)	MR. R L YADAV	23-11-2021	To	06-01-2022
38)	MS. K YADAV	23-11-2021	To	06-01-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
24	WP(C)/8902/2018 AT 2:00 P.M., BY SLIP	MANOJ KR. SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MRS. R CHETRI MS. R BEGUM MR. H GOGOI	SC, WATER RESOURCE
ADMISSION				
25	WP(C)/4543/2021 PART HEARD, BY SLIP	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM MR. S DUTTA (r-3) SC, HEALTH
26	WP(C)/4683/2021 CAVT. NO. 05852/021,	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 24/11/2021

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35)	MR. M ALAM	24-11-2021	To	30-11-2021
36)	MR. S ZAMAN	24-11-2021	To	30-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,24th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

51	Tr.P.(C)./63/2021 B/O	SMTI. BHANUMATI DEKA @ BHANUMATI BHUYAN DEKA Versus BASANTA KUMAR DEKA	MR. A K GUPTA MR H J TAMULI MR D KALITA	
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ORDERS

52	I.A.(Civil)/2026/2021 in I.A.(Civil)/3316/2017(D/O), in MACApp./305193/2017 (D/O), B/O in I.A.(Civil)/3316/2017	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MISS BANDANA PAYENG and ORS,		
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LEAVE NOTE OF ADVOCATES FOR 24/11/2021

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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The Gauhati High Court, At
Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST – I]

[FOR WEDNESDAY THE 24TH DAY OF NOVEMBER, 2021]

BEFORE:
HON'BLE MR. JUSTICE NANI TAGIA
[COURT NO. 14]

FOR MOTION

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFER-
-ENCING FROM THE PRINCIPAL SEAT AT 04:00 PM]**

1. ARB.P. 3/2021

M/S PUNA HINDA

Vs

BORDER ROADS ORGANISATION
AND ANR.

T T TARA

D LOYI

JUNGAM JINI

GAMKEN BAM

ADAM TATAK

TERJI KAMCHI

NINNONG RATAN

CGC

TOTAL – 1
